

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 13  
IA(CA) No. 16/JPR/2023  
CA No. 33/JPR/2023  
CA No. 09/JPR/2024  
CP No. 02/241-242/JPR/2023  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Amar Kumar Somani**

**...Petitioner**

**Versus**

**M/s Suratgarh Gases Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner	: Nitin, Proxy for Mr. Nitesh Srivastava, Adv.
For the Respondent	: Varnali Purohit, Adv. Rakshit Jain, Adv. Pushpendra S. Bhadoria, Adv.

**ORDER**

**IA(CA) No. 16/JPR/2023**

Learned counsels are directed to complete part of their pleadings. List the IA on 06.06.2024.

**CA No. 33/JPR/2023**

Heard Ms. Varnali Purohit, Adv. appeared on behalf of the Applicant. Mr. Pushpendra S. Bhadoria, Adv. appearing on behalf of R-3 & 4 who submitted that copy of this application has not been served yet. Learned counsel for the Applicant is directed to serve a copy of this application within one week. Mr. Rakshit Jain, Adv. appeared on behalf of RIICO. Reply, if any, may be filed within two weeks with an advance copy to the opposite side. List the IA on 06.06.2024.

M.S.

**CA No. 09/JPR/2024**

Heard Mr. Nitin, proxy counsel appearing on behalf of Mr. Nitesh Srivastava, Adv. for the Applicant. Ms. Varnali Purohit, Adv. appearing on behalf of R-4 & 5. Mr. Pushpendra S. Bhadoria, Adv. appearing on behalf of the R-2 & 3 who submitted that copy of this application has not been served yet. Learned counsel for the Applicant is directed to serve a copy of this application within one week. Mr. Rakshit Jain, Adv. appeared on behalf of R-7 (RIICO). Reply, if any, may be filed within two weeks with an advance copy to the opposite side. List the IA on 06.06.2024.

**CP No. 02/241-242/JPR/2023**

Heard Mr. Nitin, proxy counsel appearing on behalf of Mr. Nitesh Srivastava, Adv. for the Petitioner, Ms. Varnali Purohit, Adv. appearing on behalf of R-4 & 5, Mr. Pushpendra S. Bhadoria, Adv. appeared on behalf of the R-2 & 3. Mr. Rakshit Jain, Adv. appearing on behalf of R-7 (RIICO). List the matter along with all pending IAs on 06.06.2024.

**Interim order, if any, shall continue till the next date of hearing.**

*-Sd-*  
(Rajeev Mehrotra)  
Technical Member

*-Sd-*  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024